

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

OP. NO. 01 OF 2018
A. NO. 104 OF 2018

Dated: 05th August, 2019

In the matter of:

OP. NO. 01 OF 2018

Dr.Virendra Kumar Bhatnagar&Anr.

.... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission &Anr.

.... Respondent(s)

A. NO. 104 OF 2018

Mrs.MamtaBhatnagar&Ors.

.... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission &Anr.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted for hearing on **17.10.2019.**

Court Master/PS

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